

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:1311

ANSWERED ON:13.08.2013

MPLAD FUNDS

Karwariya Shri Kapil Muni;Reddy Shri Anantha Venkatarami

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the amount of Members of Parliament Local Area Development (MPLAD) funds has been increased from Rs.2 crore to 5 crore;
- (b) if so, whether the Government proposes to increase the pre-fixed limit from Rs. 2 crore to Rs. 5 crore of balance amount and utilisation for the next instalment;
- (c) if so, the time by which it is likely to be increased and if not, the reasons therefor;
- (d) whether the Government has recently liberalised the norms to give more freedom to Members of Parliament in implementation of the MPLAD Scheme; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTRY OF CHEMICALS & FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a): Yes, Sir.

(b) & (c): Funds under the Members of Parliament Local Area Development Scheme (MPLADS) are released as per the provisions contained in Paras 4.1, 4.2 and 4.3 of the Guidelines of MPLADS August 2012 (Annexure I).

There is no proposal at present to relax these provisions.

(d) & (e): The objective of MPLADS is to enable MPs to recommend works of developmental nature with emphasis on creation of durable community assets based on locally felt needs. The MPLADS is governed by the Guidelines of MPLADS August 2012. The Guidelines are modified from time to time with the approval of competent authority on the basis of feedback from MPs, States, District Authorities, etc., recommendations and advice from Parliamentary Committees, recommendations and advice of C&AG/PAC, internal examinations and discussions in the Ministry, etc., in order to improve the design and implementation of the scheme.

Some of the recent modifications made in the Guidelines are given in Annexure II.